

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3111 of 2021

.....

3/26.03.2021 Learned A.P.P. is directed to ensure production of the Doctor and Investigating Officer of this case, before the trial court so that their statement can be recorded immediately.

 List this case after three weeks to report compliance.

 Let a copy of this order be handed over to Mr. Shiv Shankar, learned A.P.P.

(Ananda Sen, J)